

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED OPERATING
IN REAL ESTATE HAVING MAJOR ACTIVITY AT AJMER**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED PAN:AACCG6586E CIN: U70109DL2006PTC152320
2.	Address of the registered office	PLOT NO. 1, LOCAL SHOPPING CENTRE SHARDA NIKETAN, PITAMPURA, North West, NEW DELHI, 110034 (Non Operative)
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	"Arens Golden Tulip" situated at Kharsa no. 328,325,331,329,324,320,322 and 326 at opp. Tabiji Railway Station, NH-8, Beawar Road, Gram village Daurai, Tehsil and District- Ajmer
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	NA (CD is not going concern)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at cirpgoldenline@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at cirpgoldenline@gmail.com

10.	Last date for receipt of expression of interest	30.12.2024
11.	Date of issue of provisional list of prospective resolution applicants	02.01.2025
12.	Last date for submission of objections to provisional list	07.01.2025
13.	Date of issue of final list of prospective resolution applicants	09.01.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.01.2025
15.	Last date for submission of resolution plans	09.02.2025
16.	Process email id to submit Expression of Interest	cirpgoldenline@gmail.com



Date: 12.12.2024

Place: JAIPUR

SATYENDRA PRASAD KHORANIA
RESOLUTION PROFESSIONAL
GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED
IP Regn No. IBBI/IPA-002/IP-N00002/2016-2017/10002
AFA No.: AA2/10002/02/311225/203717 valid upto 31.12.2025
402, 4th Floor, OK Plus, DP Metro, Opp. Pillar No. 94,
New Sanganer Road, Jaipur, Rajasthan, 302019